

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION2208-AT11.00AM-11.05A.M.**

**46-DELIVERYOFORDER-CODE-DELIVERYJUDGMENT-AT11.05AM**

1	EBI Appeal	604/2023	EROS INTERNATIONAL MEDIA LTD Vs. SEBI	NAIK NAIK AND COMPANY
Sub Matter :		Misc. Application/0000868/2023		
Sub Matter :		Misc. Application/0000869/2023		
2	EBI Appeal	605/2023	SUNIL ARJAN LULLA Vs. SEBI	
Sub Matter :		Misc. Application/0000870/2023		
Sub Matter :		Misc. Application/0000871/2023		
3	EBI Appeal	606/2023	PRADEEP KUMAR DWIVEDI Vs. SEBI	NAIK NAIK AND COMPANY
Sub Matter :		Misc. Application/0000872/2023		
Sub Matter :		Misc. Application/0000873/2023		
	Misc. Application	868/2023	EROS INTERNATIONAL MEDIA LTD URGENCY Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000604/2023)				
	Misc. Application	869/2023	EROS INTERNATIONAL MEDIA LTD STAY Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000604/2023)				
	Misc. Application	870/2023	SUNIL ARJAN LULLA URGENCY Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000605/2023)				

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
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 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	871/2023	SUNIL ARJAN LULLA STAY Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000605/2023)				
	Misc. Application	872/2023	PRADEEP KUMAR DWIVE URGENCY DI Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000606/2023)				
	Misc. Application	873/2023	PRADEEP KUMAR DWIVEDI Vs. SEBI	NAIK NAIK AND COMPANY
(Main Matter Number :SEBI Appeal/0000606/2023)				

**4 743-ADMISSION-COURTCODE-EDUCOMPCOMPLAINT-AT11.08AM**

SEBI Appeal	684/2023	JAGDISH PRAKASH AND ANR. Vs. SEBI	ADV.RAGINI SINGH AND ASSOCIATES
Sub Matter :	Misc. Application/0000990/2023		
Sub Matter :	Misc. Application/0000991/2023		
Misc. Application	990/2023	JAGDISH PRAKASH AND ANR. DELAY Vs. SEBI	ADV.RAGINI SINGH AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000684/2023)			

Securities Appellate Tribunal  
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	991/2023	JAGDISH PRAKASH AND ANR. STAY Vs. SEBI	ADV.RAGINI SINGH AND ASSOCIATES
(Main Matter Number :SEBI Appeal/0000684/2023)				

**5 801FURTHERORDERS-COURTCODE-NSEPENALTY-AT 11.10AM**

SEBI Appeal	213/2022	OMKAM CAPITAL MARKETS PVT. LTD. Vs. NSE	Prakash Choradia Authorised Signatory
Sub Matter(Disposed) :	Misc. Application/0000343/2022		
Sub Matter :	Misc. Application/0000344/2022		
Sub Matter(Disposed) :	Misc. Application/0000636/2023		

**6 941-DISPOSAL-COURTCODE-DARKFIBREAO-AT11.15A.M.**

SEBI Appeal	445/2022	NationalStockExchangeofIndiaLtd d.-DARKFIBERAOORDER Vs. SEBI	AZB PARTNERS
Sub Matter :	Misc. Application/0000724/2022		
Misc. Application	724/2022	NSEIL.-DARKFIBERAOORDE R-PRODUCTION OF VOLUMES Vs. SEBI	AZB AND PARTNERS
(Main Matter Number :SEBI Appeal/0000445/2022)			
SEBI Appeal	464/2022	Ravi Varanasi Vs. SEBI	Manilal Kher Ambalal and Co
SEBI Appeal	465/2022	Deviprasad Singh Vs. SEBI	Manilal Kher Ambalal and Co
SEBI Appeal	466/2022	Nagendra Kumar SRVS Vs. SEBI	Manilal Kher Ambalal and Co

Securities Appellate Tribunal  
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	482/2022	Way2Wealth Brokers Private Limited Vs. SEBI	Harishankar Raghunath Associate, Trilegal
Sub Matter(Disposed) : Misc. Application/0000777/2022				
	SEBI Appeal	483/2022	M.R. Shashibhushan Vs. SEBI	Vivek Sshah Senior Associate
Sub Matter(Disposed) : Misc. Application/0000778/2022				
Sub Matter(Disposed) : Misc. Application/0000779/2022				
	SEBI Appeal	484/2022	GKN SECURITIES AND OTHERS Vs. SEBI	RHP PARTNER
Sub Matter(Disposed) : Misc. Application/0000798/2022				
	Misc. Application	815/2022	Mohit Mutreja-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000532/2022)				
	Misc. Application	816/2022	Mr. Parshant Mittal-STAY Vs. SEBI	FINSEC LAW ADVISORS
(Main Matter Number :SEBI Appeal/0000533/2022)				
	Misc. Application	859/2022	MS. RIMA SRIVASTAVA-URGENCY Vs. SEBI	Trilegal
(Main Matter Number :SEBI Appeal/0000623/2022)				
	SEBI Appeal	531/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co
	SEBI Appeal	532/2022	Mohit Mutreja Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter : Misc. Application/0000815/2022				

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	533/2022	Mr. Parshant Mittal Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter :		Misc. Application/0000816/2022		
	SEBI Appeal	540/2022	Netaji Patil Vs. SEBI	RHP PARTNERS
Sub Matter :		Misc. Application/0000939/2022		
32	SEBI Appeal	541/2022	Jayant Bhusare Vs. SEBI	RHP PARTNERS
Sub Matter :		Misc. Application/0000938/2022		
33	Misc. Application	938/2022	Jayant Bhusare Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000541/2022)				
	Misc. Application	939/2022	Netaji Patil Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000540/2022)				
	SEBI Appeal	559/2022	MS. CHITRA RAMKRISHNA Vs. SEBI	S Priya Advocate
	SEBI Appeal	623/2022	MS. RIMA SRIVASTAVA Vs. SEBI	Trilegal
Sub Matter :		Misc. Application/0000859/2022		
	Misc. Application	1220/2022	PRASHANTH DSOUZA-DELAY Vs. SEBI	Ragini Singh and Associates
(Main Matter Number :SEBI Appeal/0000842/2022)				
	SEBI Appeal	842/2022	PRASHANTH DSOUZA Vs. SEBI	RAGINI SINGH AND ASSOCIATES
Sub Matter :		Misc. Application/0001220/2022		
Sub Matter(Disposed) :		Misc. Application/0001375/2022		
Sub Matter :		Misc. Application/0000164/2023		

Securities Appellate Tribunal  
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 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	843/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
	Sub Matter :	Misc. Application/0001221/2022		
	Sub Matter(Disposed) :	Misc. Application/0001376/2022		
	Sub Matter(Disposed) :	Misc. Application/0001377/2022		
	Sub Matter :	Misc. Application/0000165/2023		
	Misc. Application	1221/2022	SAMARK INFOTAINMENT PVT. LTD.- AO ORDER Vs. SEBI	RAGINI SINGH AND ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000843/2022)			
	Misc. Application	164/2023	SEBI-DELY IN FILLING REPLY Vs. Prashant DSouza	THE LAW POINT  Ragini Singh and Associates
	(Main Matter Number :SEBI Appeal/0000842/2022)			
42	Misc. Application	165/2023	SEBI-DELY IN FILLING REPLY Vs. Sampark Infotainment Pvt. Ltd.	THE LAW POINT  Ragini Singh and Associates
	(Main Matter Number :SEBI Appeal/0000843/2022)			

**61PARTHEARD-COURTCODE-APTECHWTM-AT11.25AM**

7	SEBI Appeal	257/2023	MR. LASHIT SANGHVI Vs. SEBI	Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000318/2023		
	Sub Matter(Disposed) :	Misc. Application/0000319/2023		
	SEBI Appeal	258/2023	MS. NEHA LASHIT SANGHVI Vs. SEBI	Trilegal
	Sub Matter(Disposed) :	Misc. Application/0000325/2023		
	Sub Matter(Disposed) :	Misc. Application/0000326/2023		
	Sub Matter(Disposed) :	Misc. Application/0000411/2023		

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
8	<b><u>323-PARTHEARD-CODE-REDEMPTION-AT11.45AM</u></b>			
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL  K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter :	Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000872/2021		

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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

**9 104-ADMDISPOSAL-COURTCODE-GUIDELINES-AT12.15PM**

	IRDA Appeal	3/2019	Hero Insurance Broking India Private Limited Vs. IRDAI	V. Dhond, Sr. Adv.i/b ShardulAmarchandMangald as Co Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000004/2019				
	IRDA-MISCAPPLIC ATION	4/2019	Hero Insurance Broking India Pvt. Ltd. Vs. IRDA	ANB Legal  K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000003/2019)				
	IRDA Appeal	1/2020	Maruti Insurance Broking Private Ltd. Vs. IRDAI	Kumar Desai,Adv. i/b ShardulAmarchandMangald as Co. Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter : IRDA-MISCAPPLICATION/0000001/2020				



Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	IRDA-MISCAPPLICATION	1/2020	Maruti Insurance Broking Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000001/2020)				
60	IRDA Appeal	3/2020	Aditya Birla Insurance Brokers Limited Vs. IRDAI	Gaurav Joshi,Sr.Adv. i/b ShardulAmarchandMangaldas
	IRDA-MISCAPPLICATION	3/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000005/2020)				
	IRDA-MISCAPPLICATION	5/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDA	Prakash Shah and Associates K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000006/2020)				
	IRDA Appeal	5/2020	Toyota Tsusho Insurance Broker India Pvt. Ltd. Vs. IRDA	Shardul Amarchand Mangaldas and Co. K. ASHAR AND CO.
Sub Matter :	IRDA-MISAPPLICATION/0000003/2020			
	IRDA Appeal	6/2020	SMC Insurance Brokers Pvt. Ltd. Vs. IRDAI	Prakash Shah Adv.,i/b Prakash Shah and Associates Mihir Mody,Adv. i/b K.Ashar and Co.
Sub Matter :	IRDA-MISAPPLICATION/0000005/2020			

**10 630-DISPOSAL-CODE-EXCELPROMOTERS-AT-12.20PM**

	SEBI Appeal	768/2021	RAMANBHAI JETHABHAI JADHAV AND ORS. Vs. SEBI	CS Himanshu Gupta
	SEBI Appeal	769/2021	Vardhman Infracom Private Limited and Ors Vs. SEBI	CS Hitesh D. Buch
Sub Matter :	Misc. Application/0000115/2023			

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	770/2021	SURESHBHAI KANTILAL THAKKAR AND ANR. Vs. SEBI	CS Aanal Satyawadi
3	SEBI Appeal	771/2021	PAYAL JAYESHBHAI MADIYAR AND ORS. Vs. SEBI	Umesh Ved and Associates Company Secretaries
	SEBI Appeal	780/2021	JAGDISHKUMAR AKHANI AMRUTLAL Vs. SEBI	Juris Matrix Partners LLP, Advocates AND Solicito
Sub Matter(Disposed) : Misc. Application/0001359/2021				
	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
Sub Matter(Disposed) : Misc. Application/0001385/2021				
Sub Matter : Misc. Application/0000454/2023				
	SEBI Appeal	489/2022	Prabhaben Gordhandas Savjani Vs. SEBI	Prabhaben Gordhandas Savjani
Sub Matter(Disposed) : Misc. Application/0000740/2022				
	Misc. Application	115/2023	VARDHMAN INF. PVT LTD AND ORS-DIRECTIONS AND STAY Vs. SEBI	Hitesh Buch and Associates
(Main Matter Number :SEBI Appeal/0000769/2021)				
	Misc. Application	454/2023	ARUN JWALAPRASAD TULSIAN AND ORS.-STAY Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000802/2021)				

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b>11 781-DISPOSAL-COURTCODE-AMRAPALIINSPECTION-12.25PM</b>				
	SEBI Appeal	186/2022	SANJEEVA KUMAR SINHA Vs. SEBI	Joby Mathew and Associates Advocates
	Sub Matter(Disposed) :	Misc. Application/0000306/2022		
	Sub Matter(Disposed) :	Misc. Application/0000307/2022		
	Sub Matter :	Misc. Application/0000717/2022		
75	Misc. Application	717/2022	SEBI-DELAY IN REPLY Vs. SANJEEV KUMAR SINHA	VIDHI PARTNERS
	(Main Matter Number :SEBI Appeal/0000186/2022)			
	Misc. Application	792/2022	VANDANA SINHA-EXEMPTION Vs. SEBI	Adv.Ramesh Singh Gogawat
	(Main Matter Number :SEBI Appeal/0000611/2022)			
	Misc. Application	793/2022	VANDANA SINHA-DELAY Vs. SEBI	Adv.Ramesh Singh Gogawat
	(Main Matter Number :SEBI Appeal/0000611/2022)			
	Misc. Application	795/2022	AMITA SINHA-EXEMPTION Vs. SEBI	JURIS LINK Advocates
	(Main Matter Number :SEBI Appeal/0000612/2022)			
	Misc. Application	796/2022	AMITA SINHA-DELAY Vs. SEBI	JURIS LINK Advocates
	(Main Matter Number :SEBI Appeal/0000612/2022)			
	Misc. Application	1057/2022	AMRAPALIAADYATRADING ANDINVESTMENTPVLTDAN DORS-DELAY Vs. SEBI	Joby Mathew and Associates
	(Main Matter Number :SEBI Appeal/0000613/2022)			

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	611/2022	VANDANA SINHA Vs. SEBI	Adv.Ramesh Singh Gogawat
Sub Matter :		Misc. Application/0000792/2022		
Sub Matter :		Misc. Application/0000793/2022		
	SEBI Appeal	612/2022	AMITA SINHA Vs. SEBI	JURIS LINK Advocates
Sub Matter :		Misc. Application/0000795/2022		
Sub Matter :		Misc. Application/0000796/2022		
	SEBI Appeal	613/2022	AMRAPALI AADYA TRADING AND INVESTMENT PVT LTD AND DORS Vs. SEBI	Joby Mathew and Associates
Sub Matter :		Misc. Application/0001057/2022		
	SEBI Appeal	777/2022	Mr. Abnish Kumar Sudhanshu Vs. SEBI	Rajesh Ranjan
Sub Matter(Disposed) :		Misc. Application/0001311/2022		
Sub Matter(Disposed) :		Misc. Application/0001312/2022		
Sub Matter :		Misc. Application/0000013/2023		
	SEBI Appeal	999/2022	PAWAN MISHRA Vs. SEBI	Ashok Singh, Advocate
Misc. Application		13/2023	SEBI-DELAY IN REPLY Vs. Mr. Abnish Kumar Sudhanshu	VIDHI PARTNERS Mr. Sohaib Alam, Advocate
(Main Matter Number :SEBI Appeal/0000777/2022)				

**12 745-ADMDISPOSAL-COURTCODE-NSEPENALTY-12.23PM**

	SEBI Appeal	150/2022 ( /0000 )	Dr. V. R. Narasimhan Vs. SEBI	Advocate Janhvi P. Durve
Sub Matter(Disposed) :		Misc. Application/0000621/2022		
	SEBI Appeal	174/2022	MS. CHITRA RAMAKRISHNA Vs. SEBI	Venkis Law Offices
Sub Matter(Disposed) :		Misc. Application/0000265/2022		
Sub Matter(Disposed) :		Misc. Application/0000266/2022		

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000267/2022		
	Sub Matter(Disposed) :	Misc. Application/0000371/2022		
	Sub Matter(Disposed) :	Misc. Application/0000372/2022		
	Sub Matter(Disposed) :	Misc. Application/0000556/2022		
	SEBI Appeal	199/2022	RAVI NARAIN Vs. SEBI	BODHI LEGAL
	Sub Matter(Disposed) :	Misc. Application/0000314/2022		
	Sub Matter :	Misc. Application/0000315/2022		
	Sub Matter(Disposed) :	Misc. Application/0000316/2022		
	Sub Matter(Disposed) :	Misc. Application/0000622/2022		
	SEBI Appeal	211/2022	Anand Subramanian Vs. SEBI	Wadia Ghandy and Co.
	Sub Matter(Disposed) :	Misc. Application/0000340/2022		
	Sub Matter(Disposed) :	Misc. Application/0000341/2022		
	Sub Matter(Disposed) :	Misc. Application/0000342/2022		
	Sub Matter(Disposed) :	Misc. Application/0000637/2022		

**13 329-DISPOSAL-COURTCODE-INVESTIGATIONS-AT12.35PM**

	SEBI Appeal	609/2022	BHANUPRASAD DIPAKKUMAR TRIVEDI Vs. SEBI	Shah and Ramaiya
	Sub Matter(Disposed) :	Misc. Application/0000787/2022		
	Sub Matter(Disposed) :	Misc. Application/0000788/2022		
	Sub Matter(Disposed) :	Misc. Application/0001665/2022		
	Sub Matter :	Misc. Application/0000130/2023		
	Misc. Application	130/2023	Bhanuprasad Triwedi-STAY Vs. SEBI	Shah and Ramaiya
	(Main Matter Number :SEBI Appeal/0000609/2022)			

**14 220-DISPOSAL-COURTCODE-INSPECTIONURBAN-AT12.40PM**

	SEBI Appeal	93/2023	Urban Infrastructure Trustees Limited and Anr. Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000132/2023		
	Sub Matter :	Misc. Application/0000156/2023		
	Sub Matter :	Misc. Application/0000594/2023		

Securities Appellate Tribunal  
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member  
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000608/2023		
	Sub Matter :	Misc. Application/0000609/2023		
	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000595/2023		
	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000596/2023		
	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000597/2023		
	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000598/2023		
	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
	Sub Matter(Disposed) :	Misc. Application/0000599/2023		
	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS
	Sub Matter :	Misc. Application/0000600/2023		
	Misc. Application	132/2023	Urban Inf Trus Ltd and Anr-modification Vs. SEBI	AZB AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000093/2023)			
	Misc. Application	156/2023	Urban Infrast. Trust. Ltd and Anr.-Modification Vs. SEBI	AZB AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000093/2023)			

Securities Appellate Tribunal  
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER  
 CIVIL CAUSE LIST OF DATE :22/08/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	594/2023	Urban Infrastructure Trustees Ltd and Anr.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000093/2023)	AZB AND PARTNERS
	Misc. Application	600/2023	P Krishnamurthy-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000099/2023)	AZB AND PARTNERS
	Misc. Application	609/2023	SEBI-DELAY IN REPLY ADDITIONAL AFFIDAVIT Vs. UTIL and Anr. (Main Matter Number :SEBI Appeal/0000093/2023)	AZB AND PARTNERS

**889-disposal-COURTCODE-PORTFOLIO-AT12.45PM**

15

SEBI Appeal	216/2023	Mr. Vikas Rajpal Vs. SEBI AND ORS	HAREKRISHNA MISHRA AND KAILASH RATHOD, ADVOCATE
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Sub Matter(Disposed) : Misc. Application/0000161/2023

Sub Matter(Disposed) : Misc. Application/0000502/2023

16 **134-DISPOSAL-COURTCODE-VEERAMWTM-AT12.50PM**

SEBI Appeal	297/2023	RAKSHIT MAHENDRA SHAH Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000285/2023			
Sub Matter(Disposed) : Misc. Application/0000653/2023			
SEBI Appeal	298/2023	RAKSHIT MAHENDRABHAI SHAH HUF Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000286/2023			
SEBI Appeal	299/2023	PINAL RAKSHITBHAI SHAH Vs. SEBI	Advocate Tej Shah
Sub Matter(Disposed) : Misc. Application/0000287/2023			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**372-ADMISSION-COURTCODE-SALEPROCEEDS-AT11.05AM**

17 Misc. Application 385/2023 HDFC BANK LTD.-DELAY  
Vs.  
NSEIL AND ORS  
(Main Matter Number :SEBI Appeal/0000348/2023)

SEBI Appeal 348/2023 HDFC BANK LTD.  
Vs.  
NSEIL AND ORS.  
(Sub Matter: Misc. Application/0000385/2023)

**928-DISPOSAL-COURTCODE-INSPECTION-AT12.55PM**

18 SEBI Appeal 486/2023 NUVAMA CLEARING SERVICES LIMITED  
Vs.  
NSE CLEARING LIMITED